

of potable water (not less than 25 litres per capita par day) for essential health and hygiene and within easy reach of the household, which may be provided free of cost to eligible households, being part of pre-emptive need.

- (4) It proposes establishment of an independent statutory water Regulatory Authority by every State for ensuring equitable access to water for all and its pricing on volumetric basis, for drinking and other uses such as sanitation, agricultural and industrial.
- (5) It proposes that all water resources projects conform to the River Basin Master Plan to be prepared, applicable efficiency benchmarks and take into account all social and environmental aspects in addition to techno-economic considerations.
- (6) It proposes that the groundwater be protected, conserved and regulated through appropriate laws and by adequate and efficient measures using precautionary approach, with active participation of Community Based Institutions.
- (7) It proposes conformance to the Service Level Benchmarks for water supply, sanitation, solid waste management and storm water drainage, as may be prescribed.
- (8) It proposes that Industries either withdraw only the make up water or have an obligation to return treated effluent to a specified standard back to the hydrologic system and to file annual 'Water returns'.
- (9) It proposes that the appropriate Government take all possible measures to synergies and integrate different development schemes including schemes for water conservation, sanitation and improvement of water quality at Panchayat or Municipality level, as the case may be, and further at sub basin and basin level.
- (10) It proposes that a High Powered Committee be set up at the Centre and in each State for coordination and policy support mechanism between different agencies dealing with water etc.

The House then adjourned at thirty-three minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair*

**RE. DEMAND FOR CONTRIBUTION AND SEEKING SOME OTHER
RELIEF MEASURES TO TAMIL NADU**

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, I want to say something.
...(Interruptions)... One minute, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, Mr. Navaneethakrishnan, what is your point?
...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: One minute, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, Mr. Navaneethakrishnan, tell me.
...(Interruptions)... Listen to Mr. Navaneethakrishnan. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: One minute, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Listen to Mr. Navaneethakrishnan. ...(Interruptions)...

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I want to say something. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: After Mr. Navaneethakrishnan, I will call you. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, the Central Government has issued a circular to enable the Members of Parliament to contribute for Tamil Nadu Flood Relief Fund.

MR. DEPUTY CHAIRMAN: Yes, it is already there. ...*(Interruptions)*... Listen to me. You must have read in the bulletin. Already, intimation has been given to all the MPs that they can contribute for Tamil Nadu. ...*(Interruptions)*... Yes, it is there. You can contribute up to one crore. I am also going to contribute. ...*(Interruptions)*... I would request all hon. Members of Parliament to contribute. The decision has already been taken. I am also going to contribute rupees one crore.

SHRI A. NAVANEETHAKRISHNAN: Thank you, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes, please do that. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN: Sir, I want to take another one minute. The Union Public Service Commission examination may be postponed by two months, as requested by hon. Chief Minister, Amma.

MR. DEPUTY CHAIRMAN: It is for the Government to consider it.

SHRI A. NAVANEETHAKRISHNAN: It must be done, Sir.

MR. DEPUTY CHAIRMAN: Mr. Minister, it is a genuine demand. The Government should examine it and consider it.

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, we have already requested the concerned Ministry. ...*(Interruptions)*... They are doing it.

MR. DEPUTY CHAIRMAN: Okay. Now, what is your point, Mr. Rangarajan?

SHRI T.K. RANGARAJAN: Sir, thank you very much that you have offered rupees one crore. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please listen to Mr. Rangarajan also. ...*(Interruptions)*... Let me listen to Mr. Rangarajan. ...*(Interruptions)*...

SHRI T.K. RANGARAJAN: I thank the hon. Chair. I request all the hon. Members to contribute liberally up to rupees one crore to the Tamil Nadu. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes. Mr. Rangarajan is also requesting the same thing. ...*(Interruptions)*... Contribute to Tamil Nadu Flood Relief Fund. ...*(Interruptions)*... MPs are requested to contribute. ...*(Interruptions)*...

SHRI D. RAJA (Tamil Nadu): Sir, I want to say ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What do you want to say, Mr. Raja?

SHRI D. RAJA: Sir, the situation in Tamil Nadu is very grim. ...*(Interruptions)*... All of us should contribute for Tamil Nadu. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You are also saying the same thing. ...*(Interruptions)*... We are all one with Tamil Nadu. ...*(Interruptions)*... In this hour of crisis, we are all with Tamil Nadu. Even the shouting Members are with you. They will all contribute. I have no doubt about it. ...*(Interruptions)*... Yes, Mr. Anand Sharma. ...*(Interruptions)*... Mr. Anand Sharma ...*(Interruptions)*... Listen to Mr. Anand Sharma also. ...*(Interruptions)*...

RE. PRIME MINISTER'S VISIT TO KERALA

SHRI ANAND SHARMA (Rajasthan): Sir, I have to raise ...*(Interruptions)*...

श्री उपसभापति: कृपया पहले श्री आनन्द शर्मा को सुन लीजिए। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Sir, I have to raise the issue of Kerala. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: There is no flood in Kerala. Why do you worry about Kerala? ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, this is the Council of States. The Prime Minister, Shri Narendra Modi, is to go to Kerala.

MR. DEPUTY CHAIRMAN: He has already gone, I believe. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, he has gone there. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, please. ...*(Interruptions)*... Let me listen. ...*(Interruptions)*... Let me hear what he is saying. ...*(Interruptions)*...

SHRI NARESH GUJRAL (Punjab): No, Sir; you can't do that. ...*(Interruptions)*... You have given a chance ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, please. ...*(Interruptions)*...